

**Central Administrative Tribunal
Principal Bench, New Delhi.**

TA-73/2013

New Delhi this the 07th day of February, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

1. Sh. Mahender Pratap Singh
S/o Sh. Shyam Lal
R/o C-28/Y-2
Dilshad Garden,
Delhi-110095 ... Applicant

(By Advocate : None)

Versus

1. Govt. of NCT of Delhi
Chief Secretary
I.P. Estate, Players Building
Delhi-110002
2. Director
Delhi Fire Services
DFS HQ, Connaught Place,
New Delhi -110001
3. Secretary
U.P.S.C.
Dholpur House
Shahjahan Raod
Delhi-110069
4. Abhilash Kumar Malik
R/o Flat No. F-I,
Fire Station Safdarjung,
Jorbagh
New Delhi-110003
5. Sanjay Kumar Tomar,
R/o Flat no.A-6,
Fire Station,
Connaught Circus
Delhi 110001.

...Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicant. Even on the last two dates the applicant was not present. It, therefore, appears that the applicant is no longer interested in

pursuing this TA. Accordingly, the same is dismissed for default of appearance and for non prosecution.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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